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REVISION OF THE DRUG PRICES CONTROL ORDER

*379. SHRI K P. SUBRAMANIA MENON:

SHRI THILLAI VILLALAN: DR. Z. J. AHMAD:

Will the Mi-ister of PETROLEUM AND CHEMICALS AND MINES & METALS be ple sed to state:

- (a) whether the Government of India have revised the Drug Prices Control Order recently;
 - (b) if so, wha are the reasons therefor;
- (c) whether it has come to Government's notice that a number of drug firms are circumventing the order through dubious ways like re-naming and re-labelling of their products and
- (d) the details of the steps; if any, taken by Government to ensure that the revised order is implemented by the drug manufacturers?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN): (a) Yes, Sir. The revised order called the Drugs (Prices Control Order, 1970, was issued on the 16th May, 1970.

- (b) To rationalise and to stabilise the prices of drugs at a reasonable level.
- (c) No such instances have come to the notice of Government so far.
- (d) Sufficien: powers are vested under the provisions of the Order in the Central and State Governments to ensure the implementation of the Order. Government also propose to authorise Drug Controllers and Civil Supplies authorities in this behalf. A close watch is being kept on the situation and Government are prepared to meet any eventuality.

MINERAL EXPLOITATION

*380. SHRI BABUBHAI M. CHINAI Will the Min ster of PETROLEUM AND CHEMICALS AND MINES AND ME-TALS be pleased to state:

- (a) whether there is a proposal under Government's consideration to speed up mineral explicitation in the country; and
 - (b) if so, y hat are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND ME-TALS (SHRI NITI RAJ SINGH CHAU-DHARY): (a) and (b) The proposals for speeding up mineral exploitation in the country, as finalised by the Government, are given in the Chapter on Industry and Minerals' of the Fourth Five-Year Plan which has since been laid on the Table of the House.

कर्जन रोड, नई दिल्ली का नाम बदला जाना

*381. सरदार गुरचरण सिंह टोहड़ा : क्या स्वास्थ्य तथा परिवार नियोजन ग्रौर निर्माण, ग्रावास ग्रौर नगर विकास मंत्री यह बताने की कपा करेगे कि .

- (क) क्या यह मच है कि नई दिल्ली के कर्जन रोड का नाम बदल कर 'कस्तुरबा गाधी मार्ग' रख दिया गया है भौर इस नये नाम के बोर्ड भादि भी वहां लगा दिये गये है.
- (ख) क्या यह भी सच है कि उसी सडक पर एक सरकारी भवन है जो कर्जन रोड होस्टल कहलाता है।
- (ग) क्या कर्जन रोड होस्टल का नाम भी बदन दिया गया है। और
- (घ) यदि नहीं, तो उसके क्या कारण है ? †[RENAMING OF CURZON ROAD, NEW DELHI
- *381. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DE-VELOPMENT be pleased to state:
- (a) whether it is a fact that the name of the 'Curzon Road' in New Delhi has been changed to 'Kasturba Gandhi Marg' and signboards etc. indicating the new name have also been put up there;
- (b) whether it is also a fact that there is a Government building on the same road known as Curzon Road, Hostel;
- (c) whether the name of the Curzon Road Hostel also has been changed; and
 - (d) if not, what are the reasons therefor?]

स्वास्थ्य तथा परिवार नियोजन ग्रौर निर्माण, श्रावास श्रौर नगर विकास मंत्री (श्री के० के० शाह):

(क) जीहां।

^{†[]} English translation.